

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTICE

No. 3278/CPC/2024

Bilaspur, dated the 22 February, 2024.

The High Court of Chhattisgarh, Bilaspur will use Zoom VC Software platform in place of Bluejeans VC Software for conducting virtual proceedings of Hon'ble Courts of this High Court from the 26th February, 2024.

All Advocates, Litigants, Parties and all concerning, who desire to join virtual hearing are required to download Zoom application from Play Store or App Store, if they want to join hearing through their Mobile, or/and from Desktop/Laptop browser, may directly join or download Zoom application from <https://zoom.us/download>.

This is for your kind information and necessary action.

By Order


Sudhir Kumar
Registrar General

Copy Forwarded to:-

Endt. No. 3279/CPC/2024

Bilaspur, dated the 22 February, 2024.

1. The P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
2. The Private Secretary to Hon'ble Mr. Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
3. The Private Secretary to Hon'ble Mr. Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
4. The Private Secretary to Hon'ble Mr. Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
5. The Private Secretary to Hon'ble Mr. Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
6. The Private Secretary to Hon'ble Mr. Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
7. The Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
8. The Private Secretary to Hon'ble Mr. Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
9. The Private Secretary to Hon'ble Mr. Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
10. The Private Secretary to Hon'ble Mr. Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
11. The Private Secretary to Hon'ble Mr. Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
12. The Private Secretary to Hon'ble Mr. Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
13. The Private Secretary to Hon'ble Mr. Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
14. The Private Secretary to Hon'ble Mr. Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
15. The Private Secretary to Hon'ble Mr. Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.

16. The Private Secretary to Hon'ble Mr. Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur to place it before His Lordship.
17. The P.S to Registrar General, High Court of Chhattisgarh, Bilaspur
18. The Registrar (Vigilance / I&E / Judicial/ Computerization cum C.P.C.), High Court of Chhattisgarh, Bilaspur
19. The Director Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur
20. The Additional Registrar (Judicial), High Court of Chhattisgarh, Bilaspur (C.G.)
21. The Officer on Special Duty/Additional Registrar (Admn.), High Court of Chhattisgarh, Bilaspur
22. The Member Secretary, Chhattisgarh State Legal Services Authorities, Bilaspur with a request to inform all the Chairman of District Legal Services Authorities of the State for information and necessary action.
23. The Advocate General, Government of Chhattisgarh, Bilaspur
24. The Deputy Solicitor General of India, Central Government, Bilaspur
25. The President, High Court Bar Association, High Court premises, High Court of Chhattisgarh, Bilaspur
26. The District & Sessions Judges, Balod, Baloda-Bazar, Balrampur at Ramanujanj, Bastar at Jagdalpur, Bemetara, Bilaspur, Dakshin Bastar Dantewara, Dhamtari, Durg, Janjgir-Champa, Jashpur, Kabirdham Kawardha, Kondagaon, Korba, Korla at Baikunthpur, Mahasamund, Mungeli, Raigarh, Raipur, Rajnandgaon, Surajpur, Uttar Bastar Kanker, Surguja at Ambikapur with a request to circulate the same amongst District Bar Association of their respective District.
27. The Principal Judge Judge, Family Court Bemetar/ Bilaspur / Korba / Raipur / Raigarh / Durg / Rajnandgaon/ Dhamtari/ Mahasamund/ Jashpur/ Kanker / Bastar at Jagdalpur / Janjgir-Champa/ Kabirdham/ (Kawardha)/ Sarguja at Ambikapur/ Korea (Manendragarh)/ Surajpur/ Balod / for information.
28. The Director General, Prisons and Correctional Services, Jail Headquarters, Sector-19, Nava Raipur Atal Nagar, District- Raipur(Chhattisgarh) with a request to intimate all the Central Jails/District Jails/Sub-Jail of the State.
29. The OIC-NIC, High Court of Chhattisgarh, Bilaspur for uploading the same on official website of this High Court.
30. The Assistant Registrar (IT), High Court Computer Cell, High Court of Chhattisgarh, Bilaspur
For information and necessary action.

22/2/24
Sudhir Kumar
Registrar General